

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PROTOCOL MARINE SERVICES PRIVATE LIMITED

Sr. No.	Particulars	Details
1.	Name of Corporate Debtor	Protocol Marine Services Private Limited
2.	Date of Incorporation of Corporate Debtor	05 th November 2001
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Mumbai
4.	Corporate identity number/Limited liability identity number of Corporate Debtor	U63090MH2001PTC133857
5.	Address of the Registered Office and Principal Office (If any) of the Corporate Debtor	1502/A, 15th Floor Universal Magestic, P.L. Lokhande Marg, Chembur (W), Mumbai City, Mumbai, Maharashtra, India, 400043
6.	Date of closure of Insolvency Resolution Process	04 th December 2023
7.	Liquidation commencement date of Corporate Debtor	04 th December 2023 (Copy of order received on 16 December 2023)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Name: Harish Kant Kaushik Reg No.: IBBI/IPA-001/IP-P01469/2018-2019/12340
9.	Address and E-mail of the Liquidator, as registered with the Board	1904, Sapphire, Regency Towers, Kavesar, Ghodbundar Rd, Thane(W), Thane, MH - 400615 Email: harishkant2007@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	106, 1st Floor, Kanakia Atrium 2, Cross Road A, Behind Courtyard Marriot, Chakala, Andheri East, Mumbai – 400093 Email: protocolmarine.cirp@gmail.com / harishkant2007@gmail.com
11.	Last date for submission of claims	15 th January 2024

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Protocol Marine Services Private Limited on 04th December 2023. (Copy of order received on 16 December 2023)

The stakeholders of Protocol Marine Services Private Limited are hereby called upon to submit their claims with proof on or before 15th January 2024 to the liquidator at the address mentioned against item 10.

The financial creditor(s) shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and

Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.



Date: 19-12-2023
Place: Mumbai

Harish Kant Kaushik
Liquidator of Sapphire Space Infracon Private Limited
Reg No.: IBBI/PA-001/IP-P-01469/2018-2019/12340
Authorization for Assignment valid till 29th November 2024
E-mail id: protocolmarine.cirp@gmail.com , harishkant2007@gmail.com



UPDATE (WR)
WR bags five shields & seven individual awards
Western Railway shined at the 68th Railway Week Function held in New Delhi on Friday, 15th December, 2023 and smiled all the way by securing five Shields and seven Individual Ati Vishisht Rail Seva Puraskar for the year 2023. Western Railway has received the prestigious Ati Vishisht Rail Seva Puraskar Shields for

outstanding performance in the fields of Sales Management and the RailMadad. WR has also bagged the Traffic Transportation Shield (jointly with South East Central Railway), Level Crossing and Road Over/Under Bridge Safety Works Shield (jointly with East Central Railway), and Stores Shield (jointly with Central Railway). The coveted Shields were received by Shri Ashok Kumar Misra – General Manager of Western Railway from Shri Ashwini Vaishnav, Hon'ble Minister of Railways in the Railway Week Award Function Ceremony. Similarly, W. Rly's seven officials received the Individual "Ati Vishisht Rail Seva Puraskar" on this occasion for their meritorious performance during the year 2022-23. Amongst these are (1) Shri Yogesh Kumar – Dy. Chief Engineer (2) Shri Anant Kumar – Dy. Chief Engineer (3) Dr. Zenia Gupta – Sr. Divisional Operations Manager (4) Shri Priyansh Agrawal – Divisional Engineer (5) Smt Menaka D Pandian – Sr. Section Officer (6) Shri Binay Kumar Jha – Station Superintendent (Operating) (7) Shri Sanju Pasi – Commercial Superintendent who received the Ati Vishisht Rail Seva Puraskar from Hon'ble Minister of Railways. Shri Ashok Kumar Misra – General Manager of Western Railway appreciated the meritorious performance of WR officials and congratulated them for these prestigious awards.

UPDATE (WR)

Western Railway observed energy conservation week

According to a press release issued by Shri Sumit Thakur – Chief Public Relations Officer of Western Railway, WR continued its winning streak at the prestigious National Energy Conservation Awards (NECA) 2023 conducted by Bureau of Energy Efficiency (BEE), Ministry of Power, Govt. of India. Western Railway received Certificate of Merit in Transport Category and the Carriage Repair Workshop, Bhavnagar received Certificate of Merit in Industry Category. These awards were given by Smt. Droupadi Murmu, Hon'ble President of India and Shri. R. K. Singh, Hon'ble Minister of Power and Minister of New and Renewable Energy in a glittering function by Minister of Power, at Vigyan Bhawan, New Delhi, on 14th December, 2023. In 2023 - 24, Western Railway implemented numerous energy-efficient and environment-friendly measures to conserve energy for the future. WR installed rooftop solar plants of 12 MWp capacity. WR has installed 64 natural water coolers, LED lights at all stations and are also installing 5-star rated equipment & occupancy sensors in AC chambers for energy conservation. Western Railway has set target to get BEE Shunya/Shunya+ labeling for buildings having connected load of 30kW and above. With these measures, Western Railway is committed to better the performance towards energy efficiency and clean environment in the following years.



UPDATE (WR)

Civil defence day observed on Western Railway

The Civil Defence Unit of Western Railway celebrated the All India Civil Defence Day on Wednesday, 13th December, 2023 at the Western Railway Sports Ground, Malahaxmi. Shri Ashok Kumar Misra – General Manager of Western Railway presided over the function and unfurled the Civil Defence flag on the occasion. He also addressed the large gathering of railway officials, civil defence volunteers, staff and their families present at the event. He exhorted the Civil Defence Volunteers to continue to contribute substantially in community capacity building & assisting people in times of crisis. According to a press release issued by Shri Sumit Thakur – Chief Public Relations Officer of Western Railway, the Civil Defence Volunteers from all the 6 divisions of WR i.e. Mumbai, Vadodra, Ahmedabad, Bhavnagar, Rajkot and Ratlam participated in the event. The volunteers displayed their preparedness towards safeguarding civilian life and property in times of emergencies and calamities. A spectacular show consisting of a ceremonial parade by 7 contingents and demonstrations of their skills and techniques of rescue & relief used during emergencies arising out of air strikes, bomb blasts etc. in public domains was conducted. GM Shri Misra inaugurated the exhibition showcasing the Civil Defence activities and details of volunteer works carried out by the organization, as well as various tools & equipment were on display. Shri Ujjwal, Deputy General Manager (G) & Controller of Civil Defence, Western Railway conducted the event.



CORPORATE BRIEFS



UPDATE (ONGC)

ONGC plants 5K saplings in Panvel Office

Continuing its green endeavour ONGC Mumbai has planted 5000 trees employing Miyawaki method in Panvel Phase II campus of the company expending Rupees thirty lakh thirty thousand and three hundred (₹ 30,30,300/-). Mr Vijay Raj, ED-Head Regional Office, Mumbai, ONGC has led the enthusiastic team of employees and Panvel KV children to plant the saplings. This initiative is part of 'India Energy Week-2024' (IEW) scheduled to be held in Goa in February, 2024. Ministry of Petroleum and Natural Gas has declared IEW as a carbon neutral event. As a part of making IEW 2024 "Carbon Neutral", tree plantation campaign is being proactively carried out across all ONGC work centres. Tree plantation has always been a mission of ONGC corporate under its CSR has planted 14,100 trees through Miyawaki method spending Rs 85,30,300/- in various designated places in Navi Mumbai and Panvel. ONGC has put in place a robust monitoring system in association with NGO to ensure the growth of the saplings into thick forest.

UPDATE (MPA)

Mumbai advances

Mumbai Port beat Paradip Port in the 45th All India Major Ports Football Tournament, 2023-24 by 4 goals to 2 being held at Mumbai. Rhythm Chawda, Yash Ptdar, Raj Mishra, Arnab Pramod scored the goals for Mumbai Port side. In the other matches Chennai beat Cochin by 1-0, while Tuticorin beat Mormugao 4-0, Kolkata beat Visakhapatnam 1-0, Chennai beat Mormugao 4-1 and Cochin beat Kandla by 7 goals to Nil.

UPDATE (MPA)

HIV/AIDS Day & Awareness Week

On the occasion of the HIV/AIDS Day & Awareness Week December 2023, a street play was organized alongwith the HIV testing camps at MbPA Hospital for indoor & Outdoor points at Wadala, Bhaucha Dhakka for fishermen, IMU for students (Youth Group) at Reay Road, ITD company for Contract workers at Hey Bunder and Port Bhavan.

UPDATE (MPA)

Mumbai Port Triumphs

The 45th All India Major Ports Football Tournament, 2023-24 was inaugurated on 11th December 2023. Shri Rajiv Jalota, IAS, Chairperson, MbPA, the Chief Guest and Smt. Vita Dani, Co-owner, Chennaiyin FC, the Guest of Honour unfurled the MPSCB Flag and declared the tournament open at a glittering ceremony held at the Coopers Ground, in the presence of HoDs and Senior Officers of the Port. 9 Major Ports from across the country are participating in the tournament which is being played on League-cum-Knock out basis. In their opening match Mumbai Port beat Visakhapatnam Port by 4-0 aided by a goal each from Mann Soni, Sujal Patil, Raj Mishra & Savio Rodrigues. In the other matches, Tuticorin (VOCPA) Port beat Kandla (DDPA) Port by 7-0 and Paradip Port beat Kolkata (SMPA) Port by 3-0.

UPDATE (WR)

Extension of train no. 14808/14807 and 12465/12466

For the convenience of passengers and with a view to meet the travel demand, Western Railway has decided to continue with the extension of Train No. 14808/14807 Dadar – Bhagat Ki Kothi upto Jodhpur and Train No. 12465/12466 Indore – Jodhpur Express upto Bhagat Ki Kothi till 31st March, 2024. Also Train No. 14808/14807 Dadar – Bhagat Ki Kothi & Train No. 20484/20483 Dadar – Bhagat Ki Kothi will run with LHB Rakes. According to a press release issued by Shri Sumit Thakur – Chief Public Relations Officer of Western Railway, there will be no change in the existing stoppages and timings of Train No. 14808/14807 & Train No. 12465/12466. Shri Thakur further added that for better comfort and enhanced safety, Train No. 14808/14807 & Train No. 20484/20483 will run with LHB Rakes. Train No. 14808/14807 Dadar – Bhagat Ki Kothi will run with LHB rake with effect from 18th December 2023 Ex Dadar and from 17th December 2023 Ex Jodhpur. Train No. 20484/20483 Dadar – Bhagat Ki Kothi will run with LHB rake with effect from 19th December 2023 Ex Dadar and from 18th December 2023 Ex Bhagat Ki Kothi. For detailed information regarding halts, timings of halts, passengers may please visit www.enquiry.indianrail.gov.in.

UPDATE - BOI

BOIOA Mumbai Goa Unit hosts a spectacular cricket tournament

The Bank Of India Officers' Association Mumbai Goa Unit had organized a Cricket tournament on 09th, 10th December 2023. The tournament witnessed humongous participation of more than 400 male as well as female officers across Mumbai MMR, Raigad district. Notably, the event hosted first ever cricket match for female workforce of BOI.



This second year of sports gala organized by BOIOA Mumbai Goa unit proved unique and spectacular in many aspects. On 09th December 2023, Trophy unveiling and Tournament inauguration ceremony took place at the hands of topmost Executives of BOI viz MD & CEO Shri Rajneesh Kamata, Executive Directors Shri Rajagopal, Shri Karthikeyan, Shri Swarupdas Gupta, Shri Subrat Kumar, Chief General Managers Shri Rajesh Ingale and other CGMs, GMs. It was truly commendable to see two teams of 22 top level Executives rolling their sleeves up to play an exhibitory match under leadership of MD & CEO Shri Kamata, ED Shri Rajagopal. At the end of the final day i.e. 10th December 2023, price distribution ceremony was held in presence of MD CEO Shri Kamata, ED Shri Dasgupta, CGM Shri Rajesh Ingale, Ashok Pathak, GM Smt Anjali Bhatnagar as all winning as well as runner up teams were awarded with Trophies and medals. M D CEO Shri Kamata seemed passionate for the sport and promoted fitness habits amongst all the players, spectators. He thoroughly appreciated entire committee of BOIOA Mumbai Goa Unit led by President Shri Anton Saldanha and General Secretary Shri Nilesh Pawar for this initiative and praised Shri Pawar for seamless execution and professional arrangements with respect to overall Sports event.

This is only an Advertisement for the information purpose and not for Publication, distribution, or release, directly or indirectly in the United States of America or otherwise outside India. This is not an offer document. All capitalized terms used and not defined herein shall have the meaning assigned to them in the letter of offer dated Friday, 19th May, 2023 ("Letter of Offer") filed with BSE Limited, the stock exchange where the Equity Shares of the Company are presently listed ("BSE") and Securities Exchange Board of India ("SEBI").

KCD INDUSTRIES INDIA LIMITED
Corporate Identification Number: L70100MH1985PLC301881
Registered Office: 1101/1102, Techno Park, Link Road, Borivali (W), Mumbai-400 092.
Contact Details: +91 77159 54966;
Email-ID: compliance@kcdindustries.com; Website: www.kcdindustries.com
Contact Person: Mr. Rajiv Darji, Managing Director and CFO
PROMOTERS OF OUR COMPANY IS MR. RAJIV DARJI

FIRST REMINDER CUM DEMAND NOTICE TO THE HOLDERS OF PARTLY PAID-UP EQUITY SHARES ON WHICH CALL MONEY IS TO BE PAID

In terms of provisions of Companies Act, 2013 (Act) read with the relevant rules made thereunder, notice for payment of First and Final Call Money on partly paid-up shares has been issued to such persons who were members of the company as on record date i.e. 10th August 2023. The call payment period has since expired on 01st September 2023.

In this connection, Board of directors of the company at its meeting held on 15th December 2023 approved the first reminder cum demand notice for payment of First and Final Call Money of Rs. 13.50/- (comprising Rs. 0.75/- towards face value and Rs. 12.75/- towards securities premium) per partly paid-up equity share as "First Reminder Notice" for shares on which the First and final Call remains unpaid.

The payment period begins from Friday, 22nd December 2023 and ends on Friday, 05th January 2024 (Both days inclusive). For further details shareholders are requested to refer First Reminder Notice sent on 18th December 2023 on their registered email id or address, as applicable.

Please note that failure to pay the First call money pursuant to the demand notice, as aforesaid, shall render the partly paid up Rights Shares, including the amount already paid thereon, liable to be forfeited in accordance with the companies Act, Article of Association and Letter of offer.

All correspondence in this regard may be addressed to Skyline Financial Services Private Limited at ipo@skylinertn.com.

For KCD Industries India Limited
Sd/-
Rajiv Darji
Managing Director and CFO
Date: 18th December 2023
Place: Mumbai
DIN: 02088219

FORM B PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PROTOCOL MARINE SERVICES PRIVATE LIMITED

Sr.No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Protocol Marine Services Private Limited
2.	Date of Incorporation of Corporate Debtor	05th November 2001
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Mumbai
4.	Corporate Identity number/Limited liability identity number of Corporate Debtor	U63090MH2001PTC133857
5.	Address of the Registered Office and Principal Office (If any) of the Corporate Debtor	1502/A, 15th Floor Eastern Magestic, P.L. Lokhande Marg, Chembur (W), Mumbai City, Mumbai, Maharashtra, India, 400043
6.	Date of closure of Insolvency Resolution Process	04th December 2023
7.	Liquidation commencement date of Corporate Debtor	04th December 2023 (Copy of order received on 16 December 2023)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Name: Harsh Kant Kaushik, Reg No.: IBI/PA-001/IP-P01469/2018-2019/12340
9.	Address and E-mail of the Liquidator, as registered with the Board	1304, Sapphire, Regency Towers, Kaveras, Ghodbunder Rd, Thane(W), Thane, MH - 400615 Email : harshkant2007@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	106, 1st Floor, Kanakia Atrium 2, Cross Road A, Behind Courtyard Marriott, Chakala, Andheri East, Mumbai - 400093 Email : protocolmarine.cip@gmail.com / harshkant2007@gmail.com
11.	Last date for submission of claims	15th January 2024

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Protocol Marine Services Private Limited on 04th December 2023. (Copy of order received on 16 December 2023)

The stakeholders of Protocol Marine Services Private Limited are hereby called upon to submit their claims with proof on or before 15th January 2024 to the liquidator at the address mentioned against item 10.

The financial creditor(s) shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.
In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date: 19-12-2023
Place: Mumbai
Harish Kant Kaushik
Liquidator Protocol Marine Services Private Limited
Reg No.: IBI/PA-001/IP-P01469/2018-2019/12340
For and on Behalf of Board, MOHIT EXIM PRIVATE LIMITED
NARAYAN SITARAM SABOO
Director
DIN: 00223324
Date: 19.12.2023
Place: Mumbai

For Advertising in
TENDER PAGES
Contact
JITENDRA PATIL
Mobile No.: 9029012015
Landline No.: 67440215

FORM NO. INC-26
[Pursuant to rule 30 the Companies (Incorporation) Rules, 2014]
Advertisement to be published in the newspaper for change of registered office of the company from one state to another.
BEFORE THE CENTRAL GOVERNMENT, REGIONAL DIRECTOR, WESTERN REGION, MUMBAI.
In the matter of sub-section (4) of section 13 Companies Act, 2013 and clause (a) of sub-rule (5) of rule 30 of the Companies (Incorporation) Rules, 2014
And
In the matter of MOHIT EXIM PRIVATE LIMITED having its registered office at 420, 4th Floor, Corporate Avenue, Sonawala Road, Goregaon (East), Mumbai-400063

NOTICE is hereby given to the General Public that the company proposes to make application to the Central Government under section 13 of the Companies Act, 2013 seeking confirmation of alteration of Clause II of the Memorandum of Association of the Company in terms of the Special Resolution passed at the Extra Ordinary General Meeting held on 09.12.2023 to enable the company to change its Registered office from the "State of Maharashtra, i.e. under the jurisdiction of ROC Mumbai" to the "State of Gujarat".
Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing insolvency complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director, Western Region, 100, Everest, Marine Drive, Mumbai- 400002, within fourteen days from the date of publication of this notice with a copy to the Applicant Company at its Registered Office at the address mentioned below:
Registered Office: 420, 4TH FLOOR, CORPORATE AVENUE, SONAWALA ROAD, GOREGAON (EAST), MUMBAI-400063
For And On Behalf of Board, MOHIT EXIM PRIVATE LIMITED
NARAYAN SITARAM SABOO
Director
DIN: 00223324
Date: 19.12.2023
Place: Mumbai

NATIONAL INSTITUTE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (ni-mse)
(An Organization of Ministry of MSME, Govt of India)
SEARCH-Socio Economic Alternatives Research and Resource Community for Humanity
(Implementing Agency for Bapatla Agro and Food Processing Cluster)
Registered Regd. Office: # 4-2-16, S.N.P. Agraharam, Bapatla-522 101, Andhra Pradesh, India
Regional Office: D.No. 6-7-72/A/74, Guntur-522 002, Andhra Pradesh, India, Mobile: 7013717747
Email : search.ngo@gmail.com Website : <https://www.searchngo.org>
NIT No. 3/Bapatla Agro/2023 Date : 19-12-2023
NOTICE INVITING TENDER
Sealed Tenders in prescribed format in two cover system are invited by The Secretary, SEARCH, the Implementing Agency of Bapatla Agro and Food Processing Cluster from the reputed Civil Contractors to construct the Work Building at Nanduru Village, Ponnuru Mandal, Guntur District, Andhra Pradesh under the Scheme of Fund for Regeneration of Traditional Industries (SFURTI), Ministry of MSME, Government of India. Eligible contractors may contact the undersigned or download the Tender Document in Website : <https://www.searchngo.org> or mail to search.ngo@gmail.com
Last date for submission of Tender is 02-01-2024 up to 5.00 PM.
Sd/- Secretary, SEARCH

CORDS CABLE INDUSTRIES LIMITED
CIN L74999DL1991PLC046092
Regd. Off. : 94, 1st Floor, Shambhu Dayal Bagh Marg, Near Okhla Industrial Area Phase-III, Old Ishwar Nagar, New Delhi-110020
Tel.: 011-40551200 Fax No.011-40551281
Website: www.cordscable.com, E-mail: ccil@cordscable.com
NOTICE
Pursuant to the provisions of SEBI (Prohibition of Insider Trading) Regulations, 2015 and Company's Code for prevention of Insider Trading, the Trading Window for dealing in the Securities of the Company shall remain closed from Monday 01st January, 2024 for the Directors, Designated Employees, Insiders and their immediate relatives till 48 hours after the Unaudited Financial Results for the 3rd quarter/ 9 months ended on 31st December, 2023 is made public.
Accordingly, all designated persons, Directors, promoters, persons acting in concert, employees of the Company along with their respective immediate relatives, persons having contractual and fiduciary relation with the Company including but not limited to Auditors, accountancy firm, law firms, analysts, consultants, etc., assisting or advising the Company, shall not involve in any transaction for dealing/trading in the securities of the Company during the period when Trading Window is closed.
By Order of Board of Directors
For Cords Cable Industries Limited
Sd/-
Garima Pant
Company Secretary
Place : New Delhi
Date : December 18th, 2023

LARSEN & TOUBRO
Regd. Office: Larsen & Toubro Limited, L&T House, Ballard Estate, Mumbai 400 001.
CIN: L99999MH1946PLC004768, Tel No: 022 - 6752 5656, Fax No: 022 - 6752 5858
Email: igr@Larsentoubro.com, Website: www.Larsentoubro.com

NOTICE TO MEMBERS
Members of the Company are hereby informed that pursuant to Section 108, 110 and other applicable provisions, if any, of the Companies Act, 2013 ("the Act") read with Rule 20 and 22 of the Companies (Management and Administration) Rules, 2014 ("the Rules") (including and statutory modifications or re-enactments thereof for the time being in force), read with the General Circular No. 09/2023 dated September 25, 2023 issued by the Ministry of Corporate Affairs ("MCA"), in continuation to the Circulars issued earlier in this regard ("MCA Circulars"), applicable provisions of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("the Listing Regulations"), the Company has on December 18, 2023 sent e-mails to all the Members containing the Notice of the Postal Ballot dated December 14, 2023 along with an Explanatory Statement seeking their approval for the following proposals:
1. Appointment of Mr. Ajay Tyagi (DIN: 00187429) as an Independent Director of the Company;
2. Appointment of Mr. P. R. Ramesh (DIN: 01915274) as an Independent Director of the Company;
3. Entering into material related party transactions with Larsen Toubro Arabia LLC;
4. Entering into material related party transaction(s) with L&T Metro Rail (Hyderabad) Limited.
In line with the MCA Circulars, the Postal Ballot Notice has been sent only through electronic mode to all those Members who have registered their email address with the Company or Depositories or Depository Participants or the Company's Registrar and Share Transfer Agent (RTA), KFin Technologies Limited (KFinTech) as on Friday, December 15, 2023 (the "cut-off date"). Please note that physical copy of the Notice, Postal Ballot Form and pre-paid business reply envelope have not been sent to the Members for this Postal Ballot. A person who is not a Member on the cut-off date should treat the Notice for information purposes only.
The Company has appointed Mr. S. N. Ananthasubramanian, Practising Company Secretary (Membership No. FCS 4206, COP No. 1774) or failing him Mrs. Aparna Gadgil, Practising Company Secretary (Membership No. ACS 14713, COP No. 8430), as Scrutinizer for conducting the Postal Ballot in a fair and transparent manner.
The Company has engaged the services of National Securities Depository Limited (NSDL) to provide electronic voting facility to the Members of the Company to cast their votes. The instructions for e-voting are provided in the Postal Ballot Notice. Members are requested to provide their assent or dissent through e-voting only.
The voting rights of the Members shall be in proportion to the shares held by them in the paid-up equity share capital of the Company as on the cut-off date i.e. Friday, December 15, 2023.
Members are requested to note that the e-voting period shall commence at 09:00 A.M. IST on Wednesday, December 20, 2023 and end at 05:00 P.M. IST on Thursday, January 18, 2024. The e-voting module shall be disabled by NSDL for voting thereafter. Once the vote on the resolutions is cast by the Members, they shall not be allowed to change it subsequently or cast the vote again.
The Postal Ballot Notice has been placed on website of the Company at www.Larsentoubro.com, website of NSDL at www.evoting.nsdl.com and website of the Stock Exchanges i.e. BSE Limited (BSE) at www.bseindia.com and National Stock Exchange of India Limited (NSE) at www.nseindia.com. Members who have not received the Postal Ballot Notice may download it from the above-mentioned websites.
Members who have not registered or updated their email addresses with the Company, are requested to register or update the same to receive this Postal Ballot Notice as per the following procedure:
• Physical Holding – Providing necessary details like Folio No., Name of shareholder, scanned copy of the share certificate (front and reverse), PAN (self-attested scanned copy), AADHAR (self-attested scanned copy) by email to einward.ris@KFinTech.com and copy to the Company at igr@Larsentoubro.com.
• Demat Holding – Provide Demat account details (CDSL – 16 digit beneficiary ID or NSDL 16 digit DP ID & Client ID), Name of shareholder, client master or copy of consolidated account statement, PAN (self-attested scanned copy), AADHAR (self-attested scanned copy) by email to einward.ris@KFinTech.com and copy to the Company at igr@Larsentoubro.com.
In case of any queries for registering the e-mail address, Members may write to einward.ris@KFinTech.com and/or igr@Larsentoubro.com.
In case of any queries on e-voting, you may refer to 'Help' and 'Frequently Asked Questions' (FAQs) or e-voting user manual available through a dropdown menu in the 'Downloads' section available at NSDL's website www.evoting.nsdl.com or call at nos. 022 - 48867000 / 022 - 24997000 or send a request to Mr. Amit Vishal, Asst. Vice President, NSDL or Ms. Pallavi Mhatre, Senior Manager, NSDL at evoting@nsdl.com.
The results of the Postal Ballot will be announced within two working days of conclusion of e-voting period i.e. on or before Monday, January 22, 2024 and displayed on the Company's website at www.Larsentoubro.com and the website of NSDL at www.evoting.nsdl.com. The results will also be intimated to NSE and BSE, where the equity shares of the Company are listed and will be displayed on the notice board of the Company at its Registered Office.
Place: Mumbai
Date: December 18, 2023
For LARSEN & TOUBRO LIMITED
SIVARAM NAIK A
Company Secretary
(M.NO – F3939)

